

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 271 of 2015 &
IA No. 438 of 2015

Dated: 5th May, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Karnataka Power Transmission Corporation Ltd. & Anr. Appellant (s)
Versus
M/s. Soham Phalguni Renewable Energy Pvt. Ltd. & Anr. Respondent (s)

Counsel for the Appellant(s) : Ms. Srishti Govil

Counsel for the Respondent(s) : Mr. Savyasachi Sahai for R-1

ORDER

Learned counsel for respondent No.1 seeks two weeks further time to file reply. He may file the same on or before 20/05/2016 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 06/06/2016 after serving copy on the other side.

List the matter on **19/07/2016**. In the meantime, pleadings be completed.

(I.J. Kapoor)
Technical Member

ts/mk

(Justice Ranjana P. Desai)
Chairperson